

to be constituted to engage the youth in the reconstruction work of the nation;

(b) if so, the details of the objectives for which said vahini is going to be constituted;

(c) the time by which this scheme is likely to be launched; and

(d) the names of the districts in each States which are likely to be covered initially?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) Yes, Sir.

(b) the Rashtriya Punarnirman Vahini is designed to achieve the twin objective of man making and Nation building by providing an opportunity to youth to participate in the process of nation building. The scheme would provide an opportunity to all youths who feel motivated to serve the community on a whole time basis. The problems relating to poverty; illiteracy; health and sanitation; social evils; and environmental protection, etc. are some of the problems which would be addressed by the youth.

(c) A prototype of the scheme has been launched on an experimental basis with 21 volunteers at Mishri Bagh, Mallahi Tola in the Malihabad Tehsil of Lucknow district Uttar Pradesh on 12.1.99, the birth anniversary of Swami Vivekananda.

(d) The names of district in each State which are likely to be covered, is still to be decided.

Creation of New States

1977. SHRI HARIKEWAL PRASAD:
SHRI DADA BABURAO PARANJPE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the facts that besides the constitutions of the States of Uttaranchal, Chhattisgarh and Jharkhand, demands for the constitutions of new States are being raised in other parts of the country; and

(b) if so, the parts of the country from where the demand for new States have been raised?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) Apart from the demands for creation of Uttaranchal, Chhattisgarh and Jharkhand, demands have also been received for the creation of separate States of Bodoland in Assam, Gorkhaland in West Bengal, Bundelkhand in Uttar Pradesh, Madhya Pradesh, Poorvanchal in Uttar Pradesh, Vidarbha in Maharashtra, Saurashtra in Gujarat, Koshal in Orissa, Pondicherry and Andaman & Nicobar Islands, etc.

[English]

Construction of Canal in Kutch

1978. SHRI GORDHANBHAI JADAVBHAI JAVIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a water canal on the Kutch border of India is proposed to be constructed; and

(b) if so, the stage at which the matter stands at present?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) There is no proposal to construct a water canal along the Kutch border of India as a defence measure. However, this Ministry has sanctioned construction of an embankment along the Rann border for erection of fencing/flood lighting/Border Out Posts in Luni river basin area in Rann from Border Pillar No. 921 to 951 with the purpose of forward shifting of Border Security Force Out Posts closer to the International Border.

[Translation]

Metro Rail Transit System

1979. SHRI RAMPAL SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the clearance for the construction work of Metro Network of Mass Rapid Transit system under Forest Conservation Act has been obtained by the Delhi Metro Corporation;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and